

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:565

ANSWERED ON:06.02.2017

Dual Degree Courses

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has permitted foreign universities to offer dual degree courses in the country in agreement with higher education Institutes;
- (b) if so, the names of such foreign universities along with the details of courses offered by these universities;
- (c) whether the Government has also permitted the foreign universities to award degrees under distance learning in different courses in the country and if so, the details thereof;
- (d) whether the Government is formulating a policy to grant permission to foreign universities for setting up universities in the country;
- (e) whether the Government has allowed foreign universities to offer degrees in different disciplines through distance education in the country; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) to (f): No, Madam. At present there is no law which allows the entry and operation of foreign educational providers to set up their campuses and offer dual degree in India. However, the University Grants Commission (UGC) has notified the UGC (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations 2016, which spell out the modalities regarding the eligibility criteria and the conditions for the collaboration of a foreign educational institution with an Indian educational institution. The regulations stipulates that the degree of the student graduating from Indian Educational Institution, in collaborative arrangement with Foreign Educational Institution, shall be awarded only by the Indian Educational Institution and not by Foreign Educational Institution whatsoever and Joint degrees are not permitted. The degree may incorporate a para that 'this degree is being awarded in collaboration with the Foreign Educational Institution' to make it amply clear that the primacy and the award of the degree is by the Indian Educational Institution and that the degree awarded is not to be construed as a Joint Degree.

AICTE has also issued Regulations for Entry and Operation of Foreign Universities/Institutions imparting Technical Education in India to facilitate collaboration and partnerships between Indian and Foreign Universities/Institutions in the field of technical education, research and training.